

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2479/2024

MUNNI DEVI (DEAD) THR. LR & ORS.

Appellant(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

IA No. 154993/2019 - EXEMPTION FROM FILING O.T.

IA No. 66607/2023 - EXEMPTION FROM FILING O.T.

IA No. 66605/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 11-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MR. JUSTICE VIJAY BISHNOI

[Partial Court Working Days Bench]

For Appellant(s) : Mr. S.R. Singh, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AORFor Respondent(s) : Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Sanjeev Malhotra, AOR

Amicus Curiae, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the parties have informed that Mr. Abraham Mathews was appointed as an amicus curiae for the private respondents apart from the one represented. His name does not find mention in the list.
2. List this matter on 29.07.2026.
3. Written submissions, if any, be filed by the counsel for the parties prior to the next date of hearing.

(RASHI GUPTA)
COURT MASTER (SH)(ANU BHALLA)
COURT MASTER (NSH)